

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1837(KB)2019
IA(I.B.C)/529(KB)2023,
IA(I.B.C)/1076(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	UCO BANK VS LIMTEX [INDIA] LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Shounak Chanda, Adv. : For Applicant
Ms. Urmila Chakraborty, Adv. : For Respondent No. 1 to 3 in IA 529/2023,
Mr. Tapas Kr. Das, Adv. : IA 1076/2022

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **28/08/2024**.

**Satyajit Roy
(Court Officer)**